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Title : The Minister of State in the Ministry of Railways made a statement regarding status of implementation of recommendations in 15th to 18th Reports of Standing Committee on Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay this statement on the status of implementation of the recommendations contained in the 15th, 16th, 17th and 18th Reports of the Parliamentary Standing Committee on Railways in pursuance of Directive 73 A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin – Part II, dated 1st September, 2004.

The 15th Report of the Committee on **"Passenger Amenities"** presented to the Lok Sabha on 25.11.2005 contained seven recommendations and Action Taken Notes thereon were furnished to the Committee on 12.04.2006 (English version) and on 15.05.2006 (Hindi version).

The 16th Report of the Committee on **"Expansion of Railway Network-New Lines, Gauge Conversion, Doubling and Electrification"** presented to the Lok Sabha on 09.12.2005 contained eight recommendations and Action Taken Notes thereon have been furnished to the Committee on 18.05.2006 (English version) and on 06.06.2006 (Hindi version).

The 17th Report of the Committee on **"Production Units and Railway Workshops and maintenance of Rolling Stock"** presented to the Lok Sabha on 03.02.2006 contained 20 recommendations and Action Taken Notes thereon have been furnished to the Committee on 28.04.2006 (English version) and on 15.05.2006 (Hindi version).

The 18th Report of the Committee on the **"Demands for Grants 2005-06"** presented to the Lok Sabha on 22.02.2006 contained 11 recommendations and the Action Taken Notes thereon have been furnished to the Committee on 19.07.2006 (English version) and on 02.08.2006 (Hindi version).

* Laid on the Table and also placed in Library, See No. LT 4876/06

Statements showing details of all the recommendations contained in these Reports and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.

...(Interruptions)

MR. SPEAKER: Under the normal procedure, now we have to take up the Calling Attention. I am requesting the hon. Members.

...(Interruptions)

MR. SPEAKER: You are not even allowing me to complete a sentence. I have requested the hon. Members – I am thankful to them – in whose name the Calling Attention is listed, to take it up later. I will call them later. Now, there are 3-4 very urgent matters. I promise them – with the knowledge and consent of all the leaders who were present – that I will come back to the Calling Attention soon after this. The rest of the matters will be taken up today itself.

Now, Shri Dhindsa.

...(Interruptions)

MR. SPEAKER: I will call you. I have given my word. I will call you, provided the House runs. Please sit down.

...(Interruptions)